

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 217

Company Petition/101/2023

IN THE MATTER OF:

Puja Khaneja

... **Applicant/Petitioner**

Versus

Citi Collections India Pvt. Ltd.

... **Respondent**

Under Section: 241 (1) & 242 (4)

Order delivered on 11.08.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Satyajit Sarna, Adv. Mohit Negi, Adv. Reaa Mehta

For the Respondent : Adv. Shagun Bhargava for R-2 and R-4, Adv. Anubhav Sharma for Respondent no. 3

ORDER

Ld. Counsel appearing for the Petitioner prayed for an extension of time for filing the rejoinder by two weeks. Time as prayed is granted.

List on 06.10.2023.

**Sd/-
(L. N. GUPTA)
MEMBER (T)**

**Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**